

Radio and Television have already been laid on the Table of the House. A further statement in respect of another 30 recommendations will be laid on the Table of the House during the current Session.

Tashkent Agreement

- *10. Shri Yashpal Singh:
 Shri Nath Pai:
 Shri D. C. Sharma:
 Shri S. C. Samanta:
 Shri C. C. Desai:
 Shri Kanwar Lal Gupta:
 Shri S. M. Banerjee:
 Shri Bibhutl Mishra:
 Shri K. N. Tiwary:
 Shri Ram Kishan:

Will the Minister of External Affairs be pleased to state:

(a) whether an assessment has been made of the working of the Tashkent Agreement, since it was signed more than a year ago;

(b) which of its objectives have been achieved; and

(c) what are the impediments in carrying out the Agreement in toto?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c). The Government of India have kept under constant review the question of implementation of the Tashkent Declaration. Some of its provisions, such as withdrawal of forces, have been implemented. However, it has not been possible to achieve all its objectives and make further progress for lack of response by the Pakistan Government to our proposals for talks to discuss various problems between the two countries. Pakistan's approach is to make any such talks or any further progress on the implementation of the Tashkent Declaration hinge on "meaningful talks" regarding a Kashmir settlement as desired by Pakistan. We are, nevertheless, continuing our efforts to bring about talks between the two Governments on various matters as envisaged in the Tashkent Declaration.

Shifting of the Manufacturing Unit of Atomic Energy Establishment, Trombay to Hyderabad

- *11. Shri George Fernandes:
 Shri Madhu Limaye:
 Shri Yashpal Singh:
 Dr. Ram Manohar Lohia:

Will the Prime Minister be pleased to state:

(a) when the decision to shift the manufacturing unit of the Atomic Energy Establishment from Trombay in Bombay to Hyderabad in Andhra Pradesh was taken;

(b) the reasons for taking this decision;

(c) whether the Government of Maharashtra have made written and oral protests against the shifting of this unit; and

(d) the expenditure involved in shifting this unit to Hyderabad?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) The Hon'ble evidently is referring to shifting of the Electronics Production Units of the Bhabha Atomic Research Centre from Trombay to Hyderabad.

The decision to shift these Units to Hyderabad was taken by the Atomic Energy Commission in June 1965.

(b) The Centre is primarily a research and development organisation. For the Centre to continue to perform effectively, there is need to take away processes which have reached the stage of industrial exploitation. The new public sector enterprise that is being set up at Hyderabad for Electronics will share many common facilities with the complex of atomic fuel fabrication plants also being established there. Among other important factors contributing to this decision were low dust content, low humidity conditions throughout the year, availability of power, water, chemicals and housing at Hyderabad.

(c) No protest as such has been received from the Government of Maharashtra though there has been some

correspondence in the matter with them. They felt that alternative sites at Nasik and Poona were suitable and could be considered for the location of the Electronics project. A clarification has been given to the employees concerned with the present activities of electronic production at Trombay that only those who volunteer will be transferred to Hyderabad, the rest will be gainfully employed in operations in Bombay.

(d) The expenditure on shifting of equipment and stores to Hyderabad is not expected to exceed Rs. 3.50 lakhs. In addition, expenditure on transfer travelling allowance will arise in respect of personnel who finally move to Hyderabad. No loss of production is envisaged, since manufacturing activities will start immediately in premises provided in an industrial estate in Hyderabad while permanent buildings are put up in a site of 972 acres gifted by the Andhra Pradesh Government.

"The Untold Story" By Lt. Gen. Kaul

*12. **Shri S. Supakar:**
Shri Kanwar Lal Gupta:
Shri Atal Behari Vajpayee:
Shri Prakash Vir Shastri:
Shri Yashpal Singh:
Shri S. M. Banerjee:
Shri Hukam Chand
Kachhavaia:
Shri Madhu Limaye:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Lt. General Kaul obtained the permission of the Government of India before publishing his book "The Untold Story";

(b) whether it is also a fact that in that book, he has disclosed some official secrets; and

(c) if so, Government's reaction thereto?

The Minister of Defence (Shri Swaran Singh): (a) No, Sir.

(b) and (c). A number of passages in the book appear to have been based on information derived from secret documents and correspondence and from confidential discussions in which he participated in his official capacity. The whole matter is being examined in detail and a very substantial amount of study and research is needed before any final conclusions can be reached.

Manufacture of Atom Bomb

*13. **Shri D. C. Sharma:**
Shri C. C. Desai:
Shri Yashpal Singh:

Will the Prime Minister be pleased to state:

(a) whether the desirability of producing Atom bomb in view of the progress made by China in this regard has been re-considered; and

(b) if so, the decision taken thereon?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) and (b). Our policy throughout has been to use nuclear energy only for peaceful purposes. The policy is kept under constant review, paramount consideration being given to the defence and security of the country. The House will appreciate Government's inability to make any public statement regarding the steps which we have taken or propose to take to ensure the security of the country.

Statement by Shah of Iran during Visit to Pakistan

*14. **Shri Nath Pai:** Will the Minister of External Affairs be pleased to state:

(a) whether Government's attention has been drawn to a statement by the Shah of Iran to the effect that his country supports Pakistani claims on Kashmir;

(b) whether Government have taken up the matter with the Government of Iran; and